



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

Contempt Petition No.060/00041/2020 in
Original Application No.060/01005/2016

Chandigarh, this the 09th of April, 2021

HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

Baljinder Singh Sandhu aged 46 years son of Sh. Jagir Singh,
Resident of Village and Post Office Basatian Wala, Tehsil Bilaspur,
District Yamuna Nagar (Haryana) 135102.

....Petitioner

(BY: None)

Versus

1. Sh. Rubinderjit Singh Brar, PCS, Director Public Instructions (S), Education Department, Sector 9 Chandigarh Administration, U.T. Chandigarh- 160017
2. Sh. Jasvir Singh, Registrar Education (S) Education Department, Sector 9, Chandigarh Administration U.T., Chandigarh. 160017.
3. Sh. Nitishwar Kumar, IAS, National Council for Teachers Education through Member Secretary NCTE G-7, Sector 10 Dwarka, Landmark- Near Metro Station Delhi – 110075.

... .Respondents

(BY: Sh. Mukesh Kaushik)

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. Sh. Mukesh Kaushik, learned counsel for the respondents, at the very outset, on instructions from Ms. Amandeep, Law Officer Education Department UT Chandigarh, stated that the order dated 04.09.2018 passed by this Tribunal in O.A. No. 1005/2016 has become the subject matter of challenge in CWP No. 2128/2020 before the Hon'ble High Court of Punjab and Haryana at Chandigarh wherein an interim stay has been granted against the order passed by this Tribunal, and, therefore, nothing survives in the present contempt petition.
2. In view of the above statement made by Sh. Kaushik, learned counsel for the respondents, the contempt petition is disposed of with liberty to the petitioner to get it revived in the eventuality of dismissal of the aforesaid writ petition by the Hon'ble High Court.
3. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
Member (J)**

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